

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Execution Application No. 04/2024  
In  
Original Application No. 512/2018

IN THE MATTER OF:

Shailesh Singh

----- Petitioner / Applicant

Versus

State of Uttar Pradesh & Ors

----- Respondents

I N D E X

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FILED BY:



Avijit Roy  
Advocate

For the THE POLLUTION  
CONTROL BOARD, ASSAM/Respondent  
Mobile: 9899915595  
Email: avijitroy.aor@gmail.com

Filed On : .05.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 04/2024  
In  
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**IN THE MATTER OF:**

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**Versus**

**State of Uttar Pradesh & Ors**

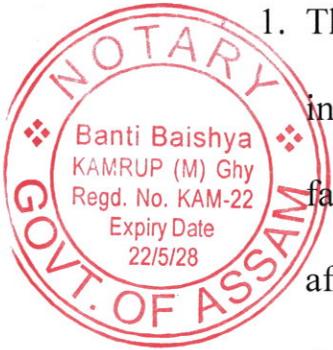
**----- Respondents**

**Compliance Affidavit of the Respondent no. 28, Pollution Control Board,  
Assam, pursuant to the order dated 12.03.2024 passed by this Hon'ble  
Tribunal**

I, Smti. Mousumi Bardalai, aged about 54 years, working as Senior Environmental Engineer and Nodal Officer (Legal), having its office at Bamunimaidam, Guwahati-781021, Assam do hereby as deponent solemnly affirm and state as under:

1. That I am the Senior Environmental Engineer and Nodal Officer (Legal) in the Pollution Control Board, Assam and I am fully conversant with the facts and circumstances of the present case and I am duly authorized to affirm and swear this affidavit on behalf of the Pollution Control Board, Assam.

2. That the answering respondent begs to submit that the answering respondent has been coordinating with Urban Local Bodies and Corresponding District Administration, to ensure channelization of electronic waste to authorized Dismantler or recycler. Copies of such correspondences are annexed as **Annexure-A**.



*M. M. M.*  
15/5/24  
**Banti Baishya**  
**NOTARY, GOVT. OF ASSAM**  
**Kamrup (Metro), Guwahati**  
**Regd. No.: KAM-22**

3. That the answering respondent begs to state that, necessary E-waste collection and awareness drives have been carried out along with various stakeholders including NGOs working in the field for channelization of E-waste to Authorized/Registered Dismantlers & Recyclers. Report pertaining to activities for safe disposal of E-Waste is annexed as **Annexure B**
4. That the answering respondent submitted the Action Taken Report with respect to Hon'ble Tribunal order in the incident matter to CPCB vide letter no. WB/T-218/19-20/part-I/55/304 dated 06/05/2024. Copy of the letter dated 10-08-2021 is annexed as **Annexure-C**
5. That as regards the averments made in the prayer of the application, the answering respondent is duty bound to abide by any directives passed by the Hon'ble Tribunal in the present facts and circumstances of the case.
6. That the answering craves the leave of this Hon'ble Tribunal to file additional affidavit, if required.



*Mousumi Sardalari*

**DEPONENT**

**VERIFICATION**

I, the deponent herein above, do hereby verify the contents of this affidavit to be true and correct to the best of my knowledge and belief, and no part of this affidavit is false and nothing material has been concealed therefrom.

Verified at Guwahati on this 15<sup>th</sup> day of May, 2024

*Mousumi Sardalari*

**DEPONENT**

*nitya,*  
*15/5/24*  
**Banti Baishya**  
**NOTARY, GOVT. OF ASSAM**  
**Kamrup (Metro), Guwahati**  
**Regd. No.: KAM-22**

**NOTARY PUBLIC : OATH COMMISSIONER**  
Solemnly affirmed before me this day  
Certify that I read over and Explained  
the contents to the declarant and that  
the declarant seemed perfectly to  
understand them.



REGIONAL OFFICE: TEZPUR  
 POLLUTION CONTROL BOARD, ASSAM  
 NABAPUR, BYELANE-2, MAZGAON TEZPUR: SONITPUR.  
 PIN- 784001, Ph: 03712-236823  
 Email: ro\_tezpur@pcbassam.org

NO. PC/ROT/T-1969/11-12/405

Date: 19.08.2021

To  
 The Executive Officer

*As per list Enclosed*

*EE (R. Sarminia)  
 21/8/21*



Sub: Steps to be undertaken to ensure channelization of Electronic Waste mixed with Municipal Solid Waste to authorized Dismantler or Recycler-Reg.

Ref: 1. The E-Waste Management Rules, 2016  
 2. PCBA's Head Office Letter vide No. WB/T-277/20-21/61, Dated 10<sup>th</sup> August, 2021.

Sir,

With reference to the subject cited above, your attention is hereby drawn in regards of the provisions of the E-Waste (Management) Rules, 2016 notified by the Ministry of Environment, Forest and Climate Change, Govt. of India vide G.S.R 338(E) Dated 23.03.2016 wherein the Urban Local Bodies have been entrusted with certain duties in order to ensure that e-waste does not get mixed with the Municipal Solid Waste and subsequently stopping it from entering into Municipal Landfills or Dumping grounds.

In view of the above, you are requested to immediately take the following actions:

- To ensure that e-waste if found to be mixed with Municipal Solid Waste is properly segregated, collected and is channelized to authorised Dismantler or Recycler.
- To ensure that e-waste pertaining to orphan products is collected and channelized to authorised Dismantler or Recycler.

An action taken report in this regard may be submitted to the office immediately by you.

Yours Faithfully

(M.NATH), SEE

Regional Officer: RLO, Tezpur

Dated Tezpur, the 19<sup>th</sup> August, 2021.

Memo NO. PC/ROT/T-1969/11-12/405/A /439

✓ Copy to: The Member Secretary, Pollution Control Board, Assam, Guwahati – 21  
 for favour of kind information.

*Annexure (A2)  
 Pt. D  
 23/8/21*

1  
 Pollution Control Board, Assam

Receipt No. 1889

Date: 21/8/2021

Signature: [Signature]

(M.NATH), SEE

Regional Officer: RLO, Tezpur

### List of Municipal Board

Sl No	Name of Municipal Board	District
1	Dhakuakhana Municipal Board, Dhakuakhana	Lakhimpur
2	Narayanpur Municipal Board, Narayanpur	Lakhimpur
3	Bihpuria Municipal Board, Dhakuakhana	Lakhimpur
4	North Lakhimpur Municipal Board, Lakhimpur	Lakhimpur
5	Biswanath Chariali Municipal Board, Biswanath Chariali	Biswanath
6	Gohpur Municipal Board, Gohpur	Biswanath
7	Rangapara Municipal Board, Rangapara	Sonitpur
8	Dhekiajuli Municipal Board, Dhekiajuli	Sonitpur
9	Tezpur Municipal Board, Tezpur	Sonitpur
10	Kharupetia Municipal Board, Kharupetia	Darrang
11	Mangaldai Municipal Board, Mangaldai	Darrang
12	Tangla Municipal Board, Tangla	Udalguri
13	Udalguri Municipal Board, Udalguri	Udalguri

(7/18)



Regional Office: Guwahati-II  
**Pollution Control Board, Assam**  
 (Department of Environment & Forest: Govt. of Assam)  
 Assam Govt. Press Road, Bamunimaidam, Guwahati-21

No. APCB/ROG-II/T-39/19-20/48

Dated Guwahati, the 20<sup>th</sup> Aug, 2021

To

Deputy Commissioner  
 Nalbari  
 Distt: Nalbari(Assam)

APCB  
 20/8/21

**Sub: Compliance of Hon'ble NGT matter in O.A No.512/2018 pertaining to E-Waste generation, collection and disposal.**

**Ref. This office letter No. APCB/ROG-II/T-39/19-20/32 dtd. 25.01.2021**

Sir,

With reference to the subject cited above I have the honour to inform you that the Central Government has notified E-Waste (Management) Rules, 2016 vide notification No. G.S.R 338(E) dtd. 23/03.2016 under Environment (Protection) Act, 1986 in supersession of the E-Waste (Management & Handling) Rules, 2011. These rules are applied to every manufacturer, producer, consumer, bulk consumer, dealers, e-retailers, refurbisher, dismantler and recycler involved in manufacturer, sale, transfer, purchase, collection, storage and processing of e-waste or electrical and electronic equipment including their components, consumables, parts and spares.

Further, the Hon'ble NGT has passed an order for implementation of the said rules in the matter of O.A No.512/2018. So, in order to ensure compliance with the order of Hon'ble National Green Tribunal pertaining to e-waste, you are requested to kindly initiate necessary action to carry out drives in consultation with this office to identify and check illegal dismantling and disposal of e-waste in your district.

This is for favour your kind information and necessary action.

Yours faithfully,

1  
 Pollution Control Board, Assam  
 Receipt No. 2086  
 Date. 31/8/2021  
 Signature. [Signature]

(A. Das)  
**Addl. Chief Env. Engineer**

Memo No. APCB/ROG-II/T-39/19-20/48-A  
 Copy to: 323

Dated Guwahati, the 20<sup>th</sup> Aug, 2021

The Member Secretary, Pollution Control Board, Assam for favour of kind information.

[Signature]  
 (A. Das)  
**Addl. Chief Env. Engineer**



Regional Office: Guwahati-II  
**Pollution Control Board, Assam**  
 (Department of Environment & Forest: Govt. of Assam)  
 Assam Govt. Press Road, Bamunimaidam, Guwahati-21

*ms*

No. APCB/ROG-II/T-39/19-20/46

Dated Guwahati, the 20<sup>th</sup> Aug, 2021

To

Deputy Commissioner  
 Kamrup, Amingaon, Guwahati-31  
 Distt: Kamrup (Assam)

*APC (AP)  
 26/8/21  
 JS*

**Sub: Compliance of Hon'ble NGT matter in O.A No.512/2018 pertaining to E-Waste generation, collection and disposal.**

**Ref. (i) This office letter No. APCB/ROG-II/T-39/19-20/32 dtd. 25.01.2021**

**(ii) Head Office, PCBA letter No. WB/T-218/19-20/227 dtd. 15.07.2021**

Sir,

With reference to the subject cited above I have the honour to inform you that the Central Government has notified E-Waste (Management) Rules, 2016 vide notification No. G.S.R 338(E) dtd. 23/03.2016 under Environment (Protection) Act, 1986 in supersession of the E-Waste (Management & Handling) Rules, 2011. These rules are applied to every manufacturer, producer, consumer, bulk consumer, dealers, e-retailers, refurbisher, dismantler and recycler involved in manufacturer, sale, transfer, purchase, collection, storage and processing of e-waste or electrical and electronic equipment including their components, consumables, parts and spares.

Further, the Hon'ble NGT has passed an order for implementation of the said rules in the matter of O.A No.512/2018. So, in order to ensure compliance with the order of Hon'ble National Green Tribunal pertaining to e-waste, you are requested to kindly provide the status on constitution of District Level Monitoring Committee for your district and also initiate necessary action to carry out drives in consultation with this office to identify and check illegal dismantling and disposal of e-waste in your district.

This is for favour your kind information and necessary action.

1  
 Pollution Control Board, Assam  
 Receipt No. 2087  
 Date 31/8/2021  
 Signature [Signature]

Yours faithfully,

[Signature]  
 (A. Das)  
**Addl. Chief Env. Engineer**

Memo No. APCB/ROG-II/T-39/19-20/46-A  
 Copy to: 291

Dated Guwahati, the 20<sup>th</sup> Aug, 2021

[Signature]  
 The Member Secretary, Pollution Control Board, Assam for favour of kind information.

[Signature]  
 (A. Das)  
**Addl. Chief Env. Engineer**



Regional Office: Guwahati-II  
**Pollution Control Board, Assam**  
 (Department of Environment & Forest: Govt. of Assam)  
 Assam Govt. Press Road, Bamunimaidam, Guwahati-21

hms

No. APCB/ROG-II/T-39/19-20/47

Dated Guwahati, the 20<sup>th</sup> Aug, 2021

To

Deputy Commissioner  
 Baksa, Mushalpur  
 Distt: Baksa (Assam)

AE (AP)  
 26/8/21

**Sub: Compliance of Hon'ble NGT matter in O.A No.512/2018 pertaining to E-Waste generation, collection and disposal.**

**Ref.(i) This office letter No. APCB/ROG-II/T-39/19-20/32 dtd. 25.01.2021**

**(ii) Head Office, PCBA letter No. WB/T-218/19-20/227 dtd. 15.07.2021**

Sir,

With reference to the subject cited above I have the honour to inform you that the Central Government has notified E-Waste (Management) Rules, 2016 vide notification No. G.S.R 338(E) dtd. 23/03.2016 under Environment (Protection) Act, 1986 in supersession of the E-Waste (Management & Handling) Rules, 2011. These rules are applied to every manufacturer, producer, consumer, bulk consumer, dealers, e-retailers, refurbisher, dismantler and recycler involved in manufacturer, sale, transfer, purchase, collection, storage and processing of e-waste or electrical and electronic equipment including their components, consumables, parts and spares.

Further, the Hon'ble NGT has passed an order for implementation of the said rules in the matter of O.A No.512/2018. So, in order to ensure compliance with the order of Hon'ble National Green Tribunal pertaining to e-waste, you are requested to kindly provide the status on constitution of District Level Monitoring Committee for your district and also initiate necessary action to carry out drives in consultation with this office to identify and check illegal dismantling and disposal of e-waste in your district.

This is for favour your kind information and necessary action.

Yours faithfully,

1  
 Pollution Control Board, Assam  
 Receipt No... 2090 .....  
 Date... 31/8/2021 .....  
 Signature.....

(A. Das)  
Addl. Chief Env. Engineer

Memo No. APCB/ROG-II/T-39/19-20/47-A/32  
 Copy to:

Dated Guwahati, the 20<sup>th</sup> Aug, 2021

✓ The Member Secretary, Pollution Control Board, Assam for favour of kind information.

(A. Das)  
Addl. Chief Env. Engineer



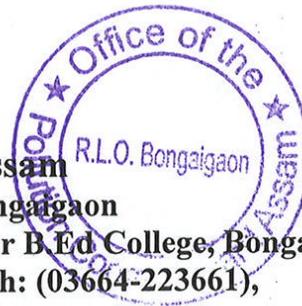
**Pollution Control Board:: Assam**

**Regional Laboratory cum Office, Bongaigaon**

**Ratnawali Heights (1<sup>st</sup> Floor), B.T. Road, Ward No. 01, near B Ed College, Bongaigaon.**

**P.O. & Dist: Bongaigaon (Assam), Pin- 783380, Ph: (03664-223661),**

**E-mail: robongaigaon.pcba@gmail.com**

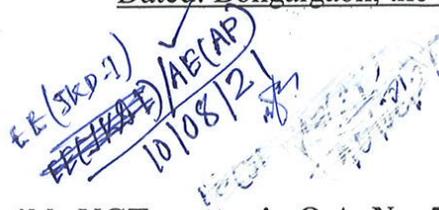


NO. RLO/BON/T-2882/20-21/31 to 37

Dated: Bongaigaon, the 06/08/2021

To,

List Over Leaf



**Sub.:- Monitoring on status of compliance with Hon'ble NGT matter in O.A. No. 512/2018, pertaining to the compliance of E-Waste (Management) Rule 2016.**

**Ref: - WB/T-218/19-20/227, dtd. Guwahati, the 15<sup>th</sup> July, 2021.**

Sir

This has reference to the direction of Hon'ble NGT matter in O.A. No. 512/2018 pertaining to the E-Waste generation, collection & disposal in the region. In this regard, as per direction of Hon'ble NGT in O.A. No. 512/2018, a District Level Monitoring Committee is to be constituted for which, Nodal Officer, District Collector to be designated. As per recommendation of Hon'ble NGT the District Level Monitoring Committee has to meet the following challenges -

- Inventorization of E-Waste generation.
- Identification of Producers who have not obtained EPR Authorization.
- Verification of quantity of E-waste collected by producers.
- Verification of system provided by producers for collection & channelization of E-Wastes.
- Verification of facilities of dismantlers & recyclers for the infrastructures facilities & record.
- Checking of Informal trading, dismantling & recycling of E-Wastes.

In order to ensure the compliance of aforementioned Hon'ble NGT matter, necessary action / direction may kindly be initiated / issued for constitution of "the District Level Monitoring Committee" in the District.

With kind regards.

<sup>1</sup>  
Pollution Control Board, Assam  
Receipt No. 1585  
Date 10/08/2021  
Signature [Signature]

Yours'faithfully

[Signature]

Regional Executive Engineer  
Pollution Control Board, Assam  
RLO, Bongaigaon

-A, Dated: Bongaigaon, the 06/08/2021

Memo NO. RLO/BON/T-2882/20-21/31 to 37

Copy to:-

- Member Secretary (i/c), Pollution Control Board Assam, Bamunimaidam, Guwahati-21 for favour of your kind information.

[Signature]  
Regional Executive Engineer  
Pollution Control Board, Assam  
RLO, Bongaigaon

List

1. To,  
  
The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
Bongaigaon District, Pin- 783380
  
2. The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
Barpeta District, Pin - 781301
  
3. The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
Kajalgaon, Pin- 783385  
Dist:- Chirang, Assam
  
4. The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
*Dhubri District.*  
P.O.:- Dhubri. PIN - 783301,
  
5. The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
Goalpara District,  
P. O.: Baladmari - 783121.
  
6. The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
Kokrajhar District,  
P.O.: Kokrajhar – 783370
  
7. The Deputy Commissioner, Govt. of Assam  
Office of the Deputy Commissioner  
South Salmara Mankachar District,  
Pin - 783127.



(13)

**Regional Office: Kamrup**  
**Pollution Control Board, Assam**  
 (Deptt. of Environment & Forest: Govt. of Assam)  
 Amingaon, Guwahati-31

No.PCBA/ROG-II/T-39/19-20/80

Dated Amingaon, the 18<sup>th</sup> Dec. 2023.

To,

1. The Chairman/Executive Officer, Rangia Municipal Board  
Dist: Kamrup (R), Pin-781354.
2. The Chairman/Executive Officer, North Guwahati Municipal Board  
Dist: Kamrup (R), Pin-781031.
3. The Chairman/Executive Officer, Palashbari Municipal Board  
Dist: Kamrup (R), Pin-781128.
4. The Chairman/Executive Officer, Nalbari Municipal Board  
Dist: Nalbari, Pin-781335.
5. The Chairman/Executive Officer, Tihu Town Committee  
Dist: Nalbari, Pin-781371.
6. The Chairman/Executive Officer, Goreswar Town Committee  
Dist: Baksa, Pin-781366.

Sub: Urgent Action required to achieve 100% E- Waste Recycling in India.  
Through Authorized/ Register Agenda-mg.

Ref: 1. Govt. letter No: ECF No.401465/03 dt. 3<sup>rd</sup> November 2023.

2. Head Office, PCBA letter no. WB/T-218/19-20/377 dt. 7<sup>th</sup> December 2023.

Sir,

With reference to the above, it is to inform you that the Secretary, Environmental Forest Department, Govt. of Assam has requested to take urgent action to achieve 100% E-waste Recycling in India through Authorized/Register Agencies.

In this regard you are here by requested to set up domestic E-waste deposition centers under ULB within your jurisdiction and channelized the E-waste to Authorized/Registered Agencies in accordance with EWM Rules, 2022.

Copy of the letters received from the competent authority are also enclosed herewith.

Enclose: As stated

Pollution Control Board, Assam

Receipt No. 6318

Date. 22/12/23

Signature. B. B. B.

Yours Faithfully

(M.M. Bora)

Sr. Environmental Engineer

Dated Amingaon the 16<sup>th</sup> Dec. 2023.

Memo NO.PCBA/ROG-II/T-39/19-20/80-A

Copy to:-

- ✓ The Member Secretary, Pollution Control Board, Assam, Bamunimaidam, Guwahati-21, for favour of kind information.

(M.M. Bora)

(M.M. Bora)

Sr. Environmental Engineer

(2)



**Pollution Control Board:: Assam**  
**Regional Laboratory cum Office, Silchar**  
 (Department of Environment & Forests::Government of Assam)  
**1<sup>st</sup> Floor of Silchar Development Authority Building; P.W.D. Road,**  
**P.O: Silchar; Dist.:Cachar Phone No. – (03842262205)**  
**E- mail: ro\_silchar@pcbassam.org**

No. RLO/SLC/OTWA/EW-1/17-18/T-2707/203-220 / 479-496 Dated Silchar, the 14<sup>th</sup> Dec, 2023.

To,

List Enclosed

**Sub:** Effective Implementation of the E-Waste (Management) Rules, 2022

Sir,

In inviting a reference to the subject cited above, it is to bring to your kind notice the provisions of the E-Waste (Management) Rules, 2022 notified by the Ministry of Environment, Forest and Climate Change, Govt. of India vide G.S.R 801(E) dtd. 02.11.2022. In this regard, you are requested to take necessary action as bulk consumers of electronic and electrical equipment listed in Schedule I, to ensure that the e-waste generated by you are handed over only to Authorized/Registered Agencies.

Please submit an action taken report to the undersigned within fifteen (15) days from the date of issue of this letter.

Yours faithfully,

/—  
 (K. Basumatary)  
 Regional Executive Engineer  
 PCBA, R.L.O.: Silchar.

Memo.No.RLO/SLC/OTWA/EW-1/17-18/T-2707/203-220-A / Dated Silchar, the 14<sup>th</sup> Dec '23  
 Copy to: 479-496

- ✓ 1. The Member Secretary, Pollution Control Board, Assam, Guwahati-21 for favour of kind information.
2. The Deputy Commissioner, Silchar, Dist: Cachar for favour of kind information.
3. The Chairman/Executive Officer, Silchar Municipal Board for kind information.

SEE (RS)  
 PL-process  
 Shreyas  
 26/12

Pollution Control Board, Assam

Receipt No. 6330

Date 22/12/23

Signature B. J.

/—  
 (K. Basumatary)

Regional Executive Engineer  
 PCBA, R.L.O.: Silchar.

AFF (A.P)  
 PL  
 PL Souv.  
 27-12

Sl. No.	Letter No.	Name and Address of bulk consumers
1	203	State Bank of India, Region-III, Regional Business Office,Silchar Amber Building, 2nd Floor, Ukilpatty, Silchar, Cachar, Assam-788001
2	204	The Registrar,Assam University, (Silchar Campus), Silchar-788011
3	205	The Director,NIT Silchar, Cachar,Assam, 788010
4	206	The Principal Cum Chief Superintendent, Silchar Medical College, Silchar, Assam-788014
5	207	The Asst. Manager M/S Oil & Natural Gas Corporation Limited,AAFB Exploratory Asset,Srikona, Silchar-788026, Dist.-Cachar
6	208	The Chief Manager, M/S. Indane Bottling Plant, Borkhola,LPG Bottling Plant, Borkhola,Indian Oil- AOD, Indian Oil Corporation Ltd, P.O. Jaraitola Bazar ,Dist. Cachar, Assam-788127
7	209	The Senior Depot Manager, M/S Indian Oil Corporation Ltd., Rammagar Depot,FCl Road, Silchar-788003,Dist: Cachar,Assam
8	210	The Unit Head M/s Calcom Cement India Ltd., 16 Kilo, Vill: Jamunagar,P.O: Umrongso, Dist.: Dima Hasaso, Assam-788931
9	211	The Managing Director, M/S Barak Valley Cement Ltd., Debendra Nagar, Jhoombasti,P.O Badarpurghat,Dist: Karimganj
10	212	The Deputy General Manager @ & I/C Head of Plant, North Eastern Electric Power Corporation Ltd., Kopili Hydro Power Station, ,P.O: Umrongso,Dist: Dima Hasao,Assam- 788931
11	213	The Principal, Guru Charan College, Ambicapatty, Silchar-788004
12	214	The Principal,Cachar College, Trunk Road,Silchar,Assam-788001
13	215	The Managing Director, JIIMS, Meherpur, Birbal Bazar, Silchar, Ambicapur Pt VI, Assam 788118
14	216	The Principal, Ramanuj Gupta Degree College, Silchar-788004, Dist: Cachar, Assam
15	217	LIC of India, Divisional Office,Jeevan Prakash, MEHERPUR, P.B. NO. 54, SILCHAR, Silchar, Cachar, Assam 788015
16	218	The Sr. Vice President (Works), Barak Valley Cements Ltd., Vill- Debendranagar,P.O- Badarpurghat, Dist.- Karimganj (Assam)
17	219	The Principal, Govt. Dental College Silchar, P.O: Ghungoor, Hailakandi Road,Silchar-788014, Dist.:Cachar.
18	220	M/S Indian Oil Corporation Ltd. Pol Storage Depot, Mainarbond , Silchar,Dist: Cachar,Assam-788030.



**Pollution Control Board:: Assam**  
**Regional Laboratory cum Office, Silchar**  
 (Department of Environment & Forests::Government of Assam)  
 1<sup>st</sup> Floor of Silchar Development Authority Building; P.W.D. Road,  
 P.O: Silchar; Dist.:Cachar Phone No. – (03842262205)  
 E- mail: ro\_silchar@pcbassam.org

No. RLO/SLC/OTWA/EW-1/17-18/T-2707/202/478

Dated Silchar, the 14<sup>th</sup> Dec, 2023.

To,

The Chairman /Executive Officer  
 Silchar Municipal Board.

**Sub:** Effective Implementation of the E-Waste (Management) Rules, 2022.

Sir,

In inviting a reference to the subject cited above, it is to bring to your kind notice the provisions of the E-Waste (Management) Rules, 2022 notified by the Ministry of Environment, Forest and Climate Change, Govt. of India vide G.S.R 801(E) dtd. 02.11.2022 wherein the Urban Local Bodies have been entrusted with the following duties-

- i. To ensure that e-waste if found mixed with Municipal Solid Waste is properly segregated, collected and is channelized to registered recycler or refurbisher.
- ii. To ensure that e-waste pertaining to orphan products is collected and channelized to registered recycler or refurbisher.
- iii. Setting up e-waste collection centre within the SMB area.

In this regard, you are requested to take necessary action to ensure that e-waste does not mix with Municipal Solid Waste and subsequently stopping it from entering into municipal landfills or dumping grounds.

Please treat the matter with utmost priority.

Yours faithfully,

/-  
 (K. Basumatary)

Regional Executive Engineer  
 PCBA, R.L.O.: Silchar.

Memo.No. RLO/SLC/OTWA/EW-1/17-18/T-2707/202 -A/ Dated Silchar, the 14<sup>th</sup> Dec, 2023.  
 Copy to: /478

1. The Member Secretary, Pollution Control Board, Assam, Guwahati-21 for favour of kind information.
2. The Deputy Commissioner, Silchar, Dist: Cachar for favour of kind information.

(K. Basumatary)

Regional Executive Engineer  
 PCBA, R.L.O.: Silchar.

SEE(RS)

pl. process  
 26/12

AEE (AD)  
 R.R.S  
 29/12

Pollution Control Board, Assam

Receipt No. 6329

Date. 22/12/23

Signature. B. J.



**Pollution Control Board:: Assam**  
Regional Office- Dibrugarh, P.O & Dist- Dibrugarh. Phone No-0373-2325527  
E-mail- [ro\\_dibrugarh@pcbassam.org](mailto:ro_dibrugarh@pcbassam.org)  
Website: [www.pcbassam.org](http://www.pcbassam.org)



NO: RO/DBR/T-3/Part-I/07-08/221/  
/766

Date- 06/05/2024

To,

The Member Secretary,  
Pollution Control Board, Assam  
Bamunimaidam, Guwahati-21.

Sub: Action taken for effective implementation of E-waste Rules-reg.  
Ref: Head Office letter no. WB/T-218/19-20/PART-I/42, Dated- 02/05/2024.

Sir,

With reference to the above, I have the honour to inform that a drive was conducted by the Regional Office, Dibrugarh in association with Dibrugarh Municipal Board, on 2<sup>nd</sup> March, 2024 at the Dibrugarh town and observed that no such informal trading and dismantling of E-waste were carried out by the waste pickers in their facility. It was also discussed with the waste pickers not to carry out any such activities of E-waste dismantling or trading, as part of awareness among them. Few photographs are attached herewith for kind reference.

This is for favour of kind information and needful action.

Yours faithfully,

(H.PEGU)

REGIONAL EXECUTIVE ENGINEER  
Regional Office: Dibrugarh

ORDER

On 2/3/24, DMB officials along with the Executive Officer & officials of Pollution Control Board, visited a shop at Lokharpatly.

On inspection it was found that the said shop was operating in a very hazardous manner and also found littering in the roadside. A video evidence is also received of burning plastics & harmful chemical & polluting the area. So, under SWM guidelines the said shop is sealed for 1 week and also fine of Rs 10,000 is imposed for violating the rules as of 1st offence.

If the said shop is found repeating same offence, the licence will be cancelled and a hefty amount of fine will be imposed on the owner.

Moreover, the owner is ordered to clear the road as soon as possible.

Owner

✓ Md. Anwar

*[Signature]*  
02.03.2024

*[Signature]*  
2/3/24

Executive Officer  
DIBRUGARH MUNICIPALITY  
DIBRUGARH

Witness

1) Saman Noha Hussain Ahmad.

2.3.2024

2) Bevajit Chakraborty

3) Sandhu Singh Khatun

4) Chishi Sa.





# THE ELECTRONIC WASTE AWARENESS & COLLECTION DRIVE

Organised by:



Supported by



Pollution Control  
Board of Assam

## A comprehensive Report January 2023



Outreach partner



Radio partner



Media partner:



Print partner:

The Assam Tribune

Digital partner



Recycling partner





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## Executive Summary

The Electronic Waste Detox Drive is an awareness and collection initiative by Earthful Foundation for proper handling of electronic waste which is generated at household, industrial and institutional level. In an effort to address the often overlooked menace of E waste, this project has been organized across the city of Guwahati from 4<sup>th</sup> to 12<sup>th</sup> January 2023. With the support of Pollution Control Board of Assam, imminent newspaper, radio and television channel, as well as from the citizens of the city, Earthful Foundation was able to successfully complete this project. The 3000 Kgs of Electronic wastes collected was handed over to recycling partner Hulladek for its proper recycling and disposal. Institutions & Residents from all over the city has joined hands to make this drive a success.



## Introduction



E waste Detox Drive is an awareness-cum-collection initiative undertaken across Guwahati by Earthful Foundation. This project was initiated under the Project Good Waste, a programme that aims at working on waste management for a better tomorrow. E waste Detox Drive is planned and executed to address the mounting problem of electronic waste in the city. The prime targets of the Drive are the schools, colleges, apartments and housing societies of Guwahati. The wastes collected from these places are handed over to our recycling partner and the revenue generated is to be utilized for social welfare.

### Rationale:

E waste or electronic waste is one of the fastest growing waste categories. Today, with technological advancement and increasingly raising consumption pattern, the problem has become more pronounced. Its disposal is a matter of extreme concern, as most of the components of E waste are hazardous in nature, and has the potential to harm the environment as well as human health. In the absence of proper safety guidelines and regulations in informal recycling units for E waste, the workers involved are not only exploited, but also exposed to unsafe working environment. The overlooking of E waste as a threat and not understanding it as a unique problem to be tackled, have their roots in lack of awareness, and often times, in the lack of accessible institutional support mechanism. Hence, this project was our humble attempt at mediating as a link between the people and our recycling partner, so that we can direct maximum amount of E waste away from landfills.

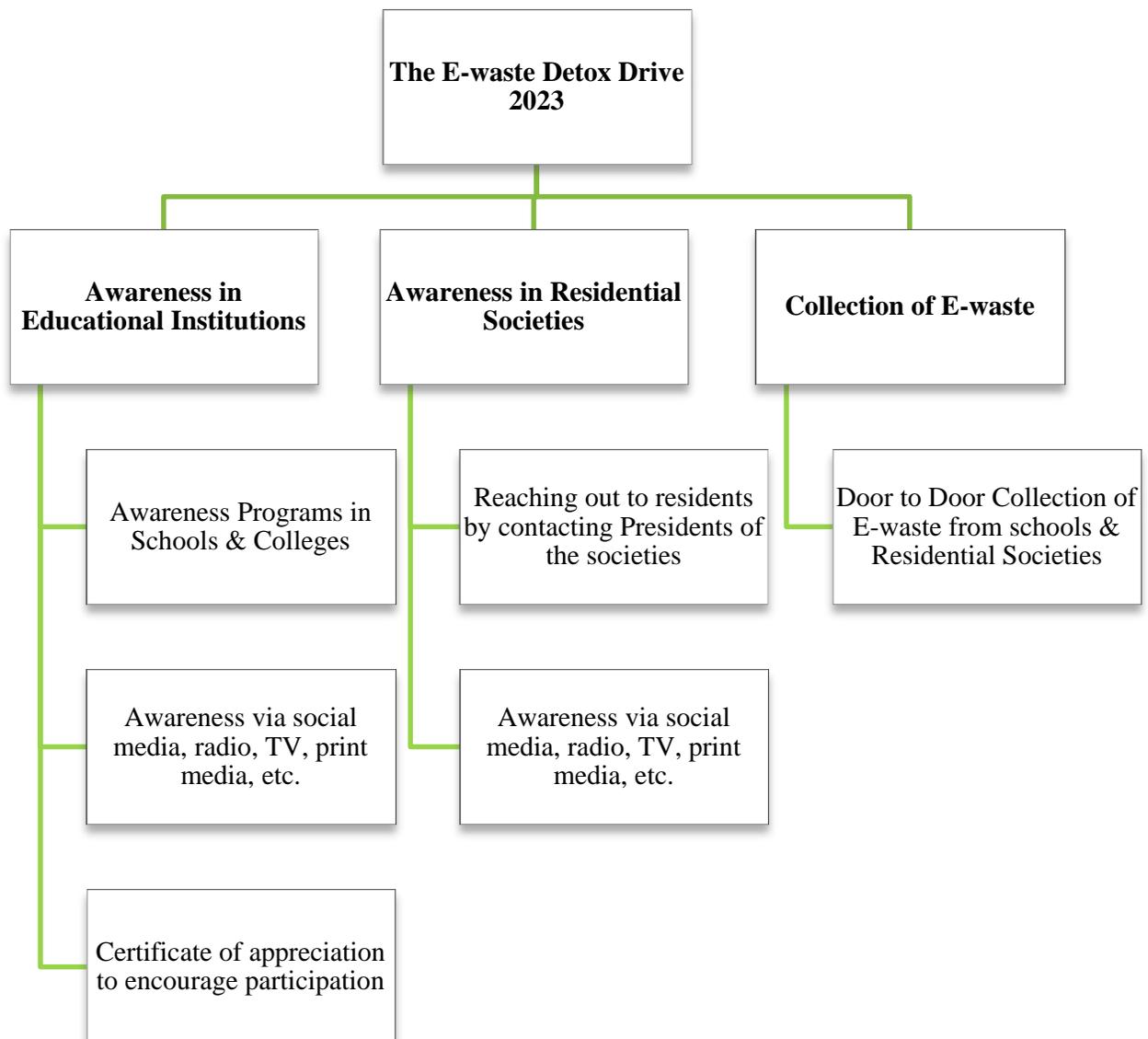
### Outline of the Project:

During the E-waste detox drive which roughly spread from 4<sup>th</sup> to 30<sup>th</sup> January 2023, three main tasks were undertaken: Creating a buzz about the project through various media platforms, reaching as many people and institutions as possible, generating awareness about the issue especially amongst the school, colleges & Institutions and finally collecting the E waste from the targeted places. A total of 3 tonnes of E-wastes was collected in the drive.

### Scope of the Project:

E waste Detox Drive has seen wholehearted support from the citizens and students across the city. Such enthusiastic participation means that with proper mechanism at place, there is a potential for this small step to become a long term healthy habit.

# Planning and Execution





## 1. Awareness Campaign about Electronic Wastes:

The most optimal way of handling E waste is to hand it over to a recycling company, who is authorized by the Pollution Control Board to undertake the dismantling, recycling, recovery and disposal of the E waste. For this, we have joined hands with Hulladek, recycling unit as our recycling partner. Intimation about the drive is given to the Pollution Control Board of Assam, thus gaining support of this apex body for the same. WWF-AAPSO joined us in our campaign as our Outreach Partner.



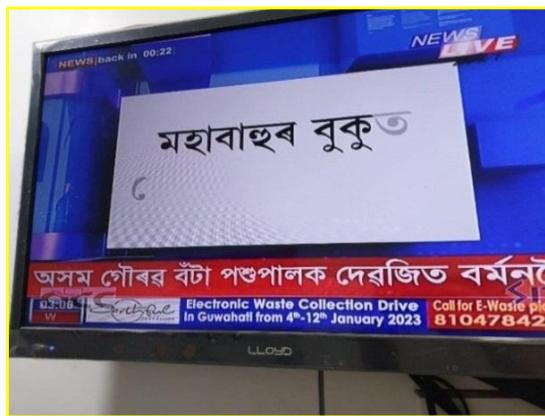
### 1.1 Mas Media Awareness

The media campaign for the drive had started from the 1<sup>st</sup> January, 2023, with our media partners Radio Gupshup, News Live and Assam tribune running the advertisements regularly. Easy contacts for any willing individual or institution to reach us, had been provided via the advertisements. Creatives in the form of posters and videos were shared over social media, to generate awareness and spread the word among people. A collection of the creative circulated among masses is attached in **Appendix 1**.



# NEWS LIVE

Pushing Northeast 24X7



Link to view:

<https://fb.watch/hYENEA Vd3j/?mibextid=2Rb1fB>

# The Assam Tribune



**City** **CBI chargesheets FCI DGM, contractor**

**Pijush makes surprise visits to rehab centres**

**KKHSOU takes steps for smooth conduct of exams**

**THE ELECTRONIC WASTE AWARENESS & COLLECTION DRIVE**

**Now pay your property tax from the comforts of your home**

**Assam Sahitya Sabha employees stage protest**

**Mingation of ragging totally false, claims AEE**

Assam Tribune, 4/1/2023

**City** **Water meter theft cases on the rise in city**

**Overladen dumpers spilling construction materials keep motorists on the edge!**

**IIT Guwahati's Acromodelling Club encourages students to develop drones**

**Stone pelting on trains a criminal offence: NF Railway**

**THE ELECTRONIC WASTE AWARENESS & COLLECTION DRIVE**

Assam Tribune, 6/1/2023

**City** **Guwahati will get 50,000 more CCTVs by Durga Puja this year: Chief Minister**

**Animal nothing but BJP's mouthpiece, says Congress**

**Foundation day**

**5 govt schools in Kamrup (M) to get 'Tinkering Labs'**

**THE ELECTRONIC WASTE AWARENESS & COLLECTION DRIVE**

**बाह्यीय युव निबन्ध**

**Assam Sahitya Sabha**

Assam Tribune, 12/1/2023

**www.assamtribune.com** **GUWAHATI** **FEBRUARY 12, 2023**

**2 WOMEN PLUS RADHIKA BORUAH** hopes for a better future for Indian women in the next 25 years

**3 MY SPACE ANURAG BARMAN** recalls an eventful taxi ride to catch a train

**The Assam Tribune** **READING**

**Sunday**

**The death of our electronics**

**AMRITA BARUAH warns about the proliferation of e-waste and the need to dispose them responsibly**

**THE ELECTRONIC WASTE AWARENESS & COLLECTION DRIVE**

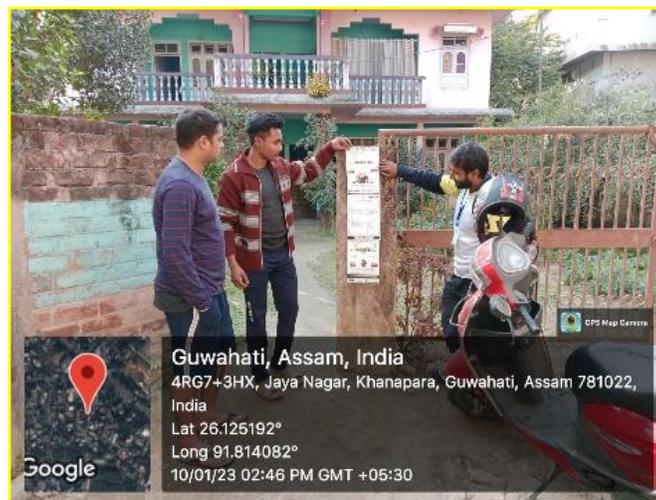
Assam Tribune, 12/2/2023

## 1.2 Awareness in Residential Societies by posters and interactions

Earthful Team also visited 252 apartments of Guwahati to create awareness about E-waste by pasting posters and talking to the residents so that they can step forward to donate their E-waste for this noble cause. A list of all the 252 apartments is attached in **Appendix 2**.



### 1.3 Awareness via Pasting of Posters in Public Places



## 1.4 Poster Making Activity on Electronic Waste conducted in 25 Government School



1 No Madhgharia LPS



2 No Madhgharia LPS



Bhaskar Nagar Prathamik  
Vidyalaya



Dr. Moheswar  
Neog Academy



Geetanagar HS



Hatigarh LPS



Guwahati Refinery  
High School



Gyanoday Prathamik  
Vidyalaya



Janata Hindi LPS



Janata Hindi Vidyalaya



Prathamik Hindi LPS



Salbari LPS



Bapuji Nagar LPS



Bhabanipur LPS



Choonsali LPS



Gopal Nagar LPS



K.S. LPS



Kailashpur LPS



Kenduguri LPS



Madhabpur LPS



Noonmati LPS

## 2. Household Collection of Electronic Wastes

Household & Official E-wastes were collected from 44 different locations in Guwahati. The collection took place in these locations over a period of 4-5 days between 10<sup>th</sup> to 30<sup>th</sup> January 2023. As a token of appreciation a calendar was provided to all the donors.

Glimpses of collection in all the locations are attached below-

⇒ Location 1



⇒ Location 2



⇒ Location 3



⇒ Location 4



⇒ Location 5



⇒ Location 6



⇒ Location 7



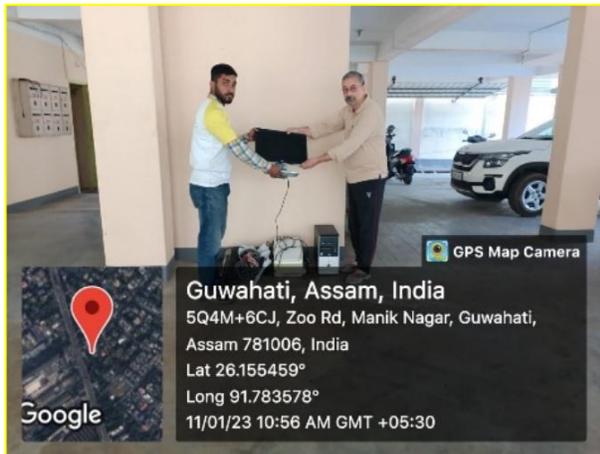
⇒ Location 8



⇒ Location 9



⇒ Location 10



⇒ Location 11



⇒ Location 12



⇒ Location 13



⇒ Location 14



⇒ Location 15



⇒ Location 16



⇒ Location 17



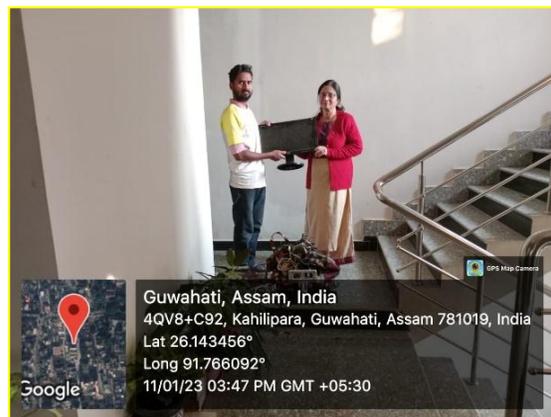
⇒ Location 18



⇒ Location 19



⇒ Location 20



⇒ Location 21



⇒ Location 22



⇒ Location 23



⇒ Location 24



⇒ Location 25



⇒ Location 26



⇒ Location 27



⇒ Location 28



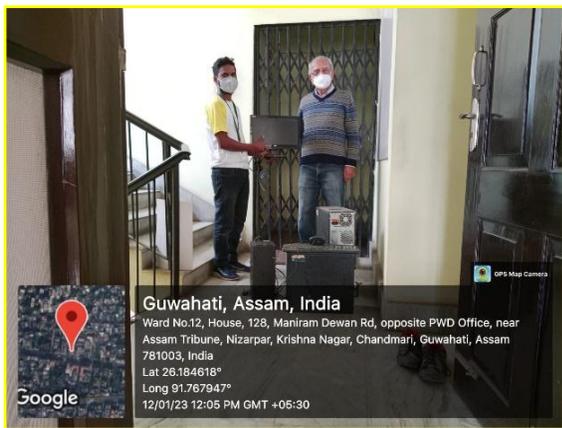
⇒ Location 29



⇒ Location 30



⇒ Location 31



⇒ Location 32



⇒ Location 33



⇒ Location 34



⇒ Location 35



⇒ Location 36



Location 37



⇒ Location 38

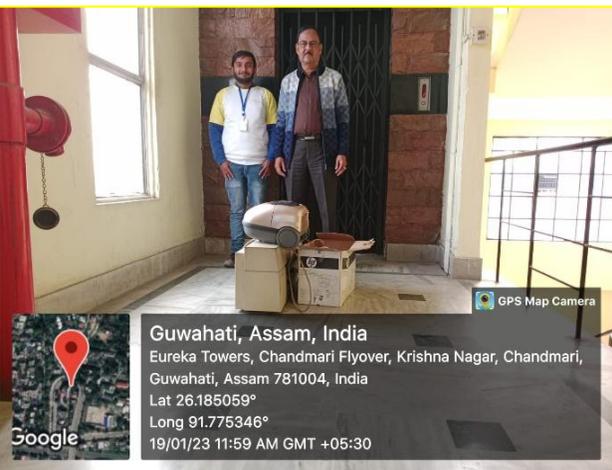




Location 39



Location 40



Location 41



⇒ Location 42



⇒ Location 43



⇒ Location 44





### 3. Collection of E-waste from Educational Institutions

#### ⇒ Maria Public School



#### ⇒ Pragjyotish College



#### ⇒ Kamakhya Ram Barooah College



#### ⇒ Handique Girls College





⇒ Faculty Senior Secondary School



⇒ Sanskriti The Gurukul



⇒ Sparsh School



⇒ Commerce College





⇒ R.G Baruah College



⇒ Faculty North Guwahati



⇒ IIT Guwahati





⇒ **Maria Elementary School**



#### 4. Total Collection of E-waste = 3000 kgs

⇒ 10<sup>th</sup> and 11<sup>th</sup> January, 2023

Locations- 21

**Total- 340 Kg**



⇒ 12<sup>th</sup> January, 2023

Locations- 19

**Total- 700 Kg**



⇒ 13<sup>th</sup> January, 2023

Locations – 3

**Total- 320 Kg**



⇒ 19<sup>th</sup> and 20<sup>th</sup> January, 2023

Locations- 15

**Total-820 Kg**



⇒ 30<sup>th</sup> January, 2023

Location- 5

**Total- 750 Kg**



⇒ 31<sup>st</sup> January, 2023

Location- 1

**Total- 70 Kg**



# CERTIFICATE OF E-WASTE RECYCLING

This certificate is proudly presented to

**Earthful Foundation**

for the ethical collection and channelization for recycling of

1360.00 kgs of E-waste.

This document certifies that all materials/equipment have been chanelized for recycling under standards set down in the E-waste (Management) Rules, 2016 and amendments thereafter.

Chief Executive Officer

Certificate No.: 1901/22-23/01008  
Date: 11-Feb-23



CPCB REGISTRATION NO.: B-29016(12)/(PRO)/18/WM-III Division

# CERTIFICATE OF E-WASTE RECYCLING

This certificate is proudly presented to

**Earthful Foundation**

for the ethical collection and channelization for recycling of

1570.00 kgs of E-waste.

This document certifies that all materials/equipment have been chanelized for recycling under standards set down in the E-waste (Management) Rules, 2016 and amendments thereafter.

Chief Executive Officer

Certificate No.: 1901/22-23/01057  
Date: 11-Feb-23



CPCB REGISTRATION NO.: B-29016(12)/(PRO)/18/WM-III Division



## Conclusion

The E waste Detox drive has managed to create awareness and make a collection of generous amount of E waste from the city dwellers. Despite a few minor obstacles, the response shown to the project has been tremendous and very positive. This is indeed very good news for us as it is testimonial to the fact that people are becoming more aware, and are willing to have a healthier outlook towards waste. If provided with the means to reach more places and have a better impact, projects like this can be a stepping stone to the behavioral change towards waste management which is the need of the hour.



### Media Coverage of the Drive-



Amar Asom, 6<sup>th</sup> January 2023

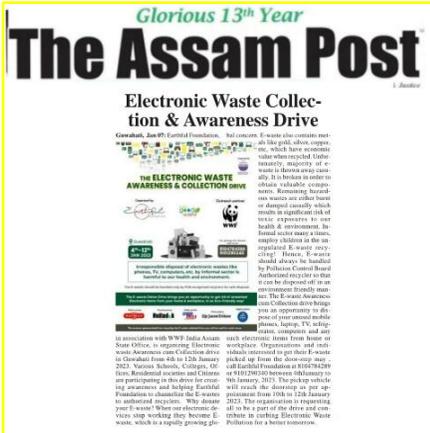
6<sup>th</sup> January 2023, Dainik Janambhumi



7<sup>th</sup> January 2023, Northeast



6<sup>th</sup> January 2023, The Sentinel



7<sup>th</sup> January 2023, The

7<sup>th</sup> January 2023, State Chronicle

Articles ⇨

- [http://www.easternchronicle.net/page-view?date=07-01-2023&page no=3&edition id=3](http://www.easternchronicle.net/page-view?date=07-01-2023&page%20no=3&edition%20id=3)
- <https://nenow.in/guwahati/assam-earthful-foundation-initiate-e-waste-collection-awareness-drive-in-guwahati.html>



### Our Partners

Recycling Partner



Supporting Partner



Media Partner



Outreach Partner



Digital Partner



Radio Partner





APPENDIX 1: Posters for Awareness among masses



1<sup>st</sup> January 2023



4<sup>th</sup> January, 2023



5<sup>th</sup> January 2023



7<sup>th</sup> January. 2023



11<sup>th</sup> January 2023



17<sup>th</sup> January 2023



19<sup>th</sup> January, 2023

## Appendix 2: Distribution of Posters and Creating Awareness in different Apartments

**PHOTO GALLERY**  
\*Distribution of Posters and Creating Awareness in different Apartments

1. Aahelkunj Apartment
2. Magdala
3. Nakulnagar Apartment
4. Nishi Enclave
5. Subhita Wildlife
6. Abode Enclave
7. Alpina Apartment
8. Aashi Kalyan
9. Pratech Heritage
10. Bous Enclave
11. Aashi Paradise
12. Sonia Enclave

13. Sarojini Apartment
14. Aashu Residency
15. Parijat Moments
16. Avinashin Harmony Apartment
17. Pithhi Green
18. Harmony Apartment
19. Angel Apartment
20. Joti Apartment
21. The Ace Apartment
22. Sai Apartment
23. Palma Residency
24. Geetanjali Heights

25. Swagnayala Apartment
26. Shalga Construction
27. More Krishna Apartment
28. Nuboly Apartment
29. Nimaan Apartment
30. AI Bcon Residency
31. Jagdish Palace
32. Laxmi Nivas
33. Shubham Apartment
34. Kiranshee Apartment
35. G.K. Tower
36. Priyanshi Bldg

37. Swati Enclave
38. Ashdeep Residency
39. Jagathi Apartment
40. Easht Enclave
41. Aashi Prestige Apartment
42. Arcam Ingot Complex
43. Shiva Apartment
44. Aashi Pride
45. P.R. B Apartment
46. Kamalinee Apartment
47. Aikanda Apartment
48. Shree Sudan

49. Aashi Anupama
50. Om Surya Apartment
51. Mahavir Apartment
52. Island Tower
53. Spanish Garden
54. Mahatma Apartment
55. Indradhara Apartment
56. Pabali Estate
57. Trani Residency
58. Aashika Shree Hari Apartment
59. Menakshi Housing Complex
60. Jinnithale Enclave Apartment

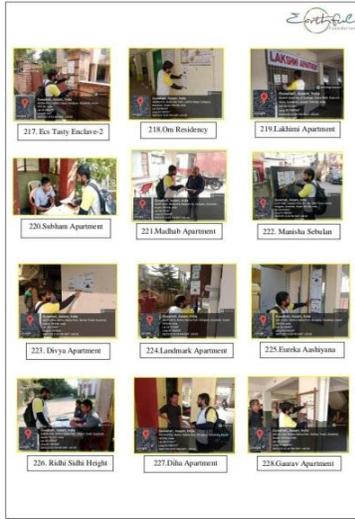
61. Sunrise Regency
62. Purlay Green
63. Pratech Pelican
64. Samanya AHS Housing Society
65. Rambhan Residency
66. Mountain View
67. Marathi Apartment
68. B.K. Mansion
69. Ushor Kanon
70. Syndicate Orchard
71. Laxmi Apartment
72. Prafulla Enclave

73. Megha Residency
74. Aparna Gopal Kaur
75. Rambhani Apartment
76. Madhya Apartment
77. Brainquiza Apartment
78. Nirpana Enclave
79. Swati Residency 2
80. Swati Residency 1
81. Debasish Residency
82. Nishikah Apartment
83. Lotus Apartment
84. Lohita Kanta Apartment

85. Sai Classica
86. Pratech Hartland
87. Binalaha Apartment
88. Percept Madhuban
89. Vijaya Heights
90. Konkara Green
91. Mansi Tower
92. Vijaya Jyoti
93. The Nest
94. Ganapati Enclave
95. Ashwini Residency
96. Palatia Uthania

97. Ashdeep Regency
98. Jyoti Apartment
99. Palay Oak
100. Himgiri Enclave
101. Thanavvar Residency
102. P.K. And Company
103. Star Apartment
104. Mohakya Apartment
105. D.R. Palace
106. Golden Villa
107. Gagan Nivas
108. City Heart Apartment







## Pollution Control Board, Assam

(Department of Environment & Forests, Government of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ  
(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



No. WB/T-218/19-20/Part-I/55

Dated Guwahati, the 06<sup>th</sup> May, 2024

To,

304  
Sri Anand Kumar  
Director & DH, WM-III Division  
Central Pollution Control Board,  
"Parivesh Bhawan",  
East Arjun Nagar, Shahdara,  
Delhi – 110032

Email: [wm3.cpcb@gov.in](mailto:wm3.cpcb@gov.in), [ewaste2.cpcb@gov.in](mailto:ewaste2.cpcb@gov.in), [mpuri.cpcb@nic.in](mailto:mpuri.cpcb@nic.in)



Sub: Submission of Report/ATR with respect to Hon'ble NGT orders in Execution Application No 04/2024 filed in the matter of OA No. 512/2019 -reg.

Ref: CPCB's Email dated 02.05.2024.

Sir,

In inviting reference to the subject and email cited at reference above, please find enclosed herewith a Report/ATR for Execution Application No 04/2024 filed in the matter of OA No. 512/2019 before the Hon'ble NGT P.B- New Delhi pertaining to Enforcement of E-Waste Management Rules in the state of Assam.

In this regard it is to bring to your notice that necessary steps have been initiated by the Board in compliance to the aforementioned orders of Hon'ble NGT and updated Action Taken Report (ATR) shall be submitted accordingly.

This is for favour of your information and necessary action.

Thanking You,

Yours faithfully,

Enc;: As stated

  
(Shantanu Kr. Dutta)  
Member Secretary

Memo No. WB/T-218/19-20/Part-I/55-A, 304

Dated Guwahati, the 06<sup>th</sup> May, 2024

Copy to:

1. All Regional Heads ROs/RLOs, PCBA for information and requested to submit updated ATRs on the above matter at the earliest.
2. P.A. to the Chairman, PCBA for kind appraisal of the Hon'ble Chairman.

  
Member Secretary

Head Office: Bamunimaidam, Guwahati - 781021, Assam: India.

Phone: 0361-2652774 & 2550258; Website: [www.pcbassam.org](http://www.pcbassam.org); E-mail: [membersecretary@pcbassam.org](mailto:membersecretary@pcbassam.org)  
Regional Offices at: Dibrugarh, Golaghat, Sivasagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon & Silchar

**Format for submission of report by SPCBs/PCCs**

**SPCB: Pollution Control Board , Assam**

**Part I: Action Plan for Enforcement of E-Waste Rules in the Country**

**(Time period: October 2023 to March 31, 2024)**

S.No.	Challenges/Activities	Stakeholder responsible for implementation	Action	Status of implementation
	Inventorization of e-waste generation	SPCBs/PCCs	SPCBs /PCCs to complete this activity within one year.	<p>The Pollution Control Board Assam has been undertaking inventorisation of E-waste Generation from specific sources such as Bulk consumers including PSUs, Industries, Educational Institutions, financial institutions etc. as well as E-waste received/collected by the authorized dismantler operating in the state. Accordingly Board had submitted the annual report pertaining to E-Waste generated, collected and channelized to recyclers to CPCB on 06.11.23.</p> <p>Necessary steps shall be initiated for complete inventorisation of E-waste, however a guidance document may perhaps be published/ issued to lay down procedures to prepare a complete inventory of E-waste generation.</p>
	Identification of Producers who have not registered at E-waste EPR Portal	CPCB, Custom department , Ministry of commerce and Ministry of electronics & telecommunication	This is a continuous activity for which support of SPCBs/PCCs/Custom department/ Ministry of Commerce, Ministry of Electronics and telecommunication is required.	<p>The Boards have initiated necessary steps for Identification of Producers who have not registered at E-waste EPR Portal accordingly, Public Notices and advertisements in local newspapers have been issued directing all entities including producers of EEEs under the purview of EWM Rules to register in the EPR Portal.</p> <p>Further, the Board's Regional offices have been undertaking the process of identification of any such entities.</p>
	Verification of facilities of recyclers for their infrastructure and records	SPCBs/PCCs/ CPCB	This is a continuous activity. All the registered recyclers will be verified per year.	<p>The Board has accorded CTE to one (1) Recycler in the state which is not yet commissioned, verification shall be done once it is commissioned.</p> <p>There in one (1) E-Waste Refurbishing unit in the state which has been granted CTE/CTO. The refurbishing unit has been verified for their production capacity, etc. Details have already been forwarded to CPCB.</p>
	Checking of informal trading, dismantling, and recycling of waste	SPCBs/PCCs/ District Administration	SPCBs/PCCs in coordination with District Administration has to carry out quarterly drive for checking of this	Action has been initiated for identification of trading, dismantling, and recycling of waste in the state. In this regard instructions have been issued to the Regional offices to carry out such drives. Accordingly drives have

			activity.	been carried out. In addition to the above, Board has initiated correspondence with the District authorities, specifically with ULBs of major urban centres to carry out necessary steps in accordance with EWM Rules with an objective to check informal trading, dismantling, and recycling of waste
	Facilitate collection and disposal of e-waste	SPCBs/PCCs/ District Administration / CPCB	State Government to formulate mechanism for collection and for incentivizing setting up of recycling facilities.	The Board has recently initiated correspondence with Guwahati Municipal Corporation to initiate necessary steps in accordance with Schedule-V of the E-Waste (Management) Rules, 2022 and facilitate deposition centers for collection of E-waste pertaining to orphan products, at strategic locations within the city as well as setting up of segregation and storage facilities at the proposed Material recovery facilities for subsequent channelization to registered Recycling or Refurbishing facilities. Further Correspondence with the State Govt. in this regard shall be initiated.
	Governance frame work for monitoring compliance	SPCBs/PCCs/ District Administration / CPCB	Monitoring to be ensured at city/district and state levels for which nodal officers (state environmental secretary, district collector, CMD/Commissioners) to be designated.	Monitoring programs including drives against Illegal trading/dismantling has been initiated. Bulk consumers have been directed to channelize their E-waste to registered Recyclers or Refurbishers. Regional offices of the Board have been instructed to coordinate with district administration and ULBs to intensify such monitoring activities. However, regarding designation of Nodal officers at the State and District levels, necessary correspondence shall be initiated.
	Capacity building at district/State/ CPCB level	SPCBs/PCCs/ District Administration /CPCB	Special workshops to educate functionaries in government / NGOs be run over one Year.	Workshops and seminars have been held with various NGOs, Educational institutions etc. Further, Capacity Building Programs shall be intensified.
	IEC plan be firmed up and executed	SPCBs/PCCs/ District Administration /CPCB	State Government to firm up IEC plan for educating public at large about the system of collection, incentive structure and facilities for recycling.  The IEC Plan to be executed over one year.	Board has been undertaking IEC Activities through workshops, Social media campaigns, Advertisements etc. Further, a comprehensive IEC Plan may perhaps be devised by CPCB for execution by the SPCBs.

Strengthen system of enforcement	SPCBs/PCCs/ District Administration / CPCB	Quarterly review of violations and enforcement actions at city/district/state level and quarterly reports to be filed with CPCB.	Necessary steps shall be undertaken to strengthen the system of enforcement mechanism. Necessary correspondence with the District authorities have been initiated. Further, follow-up action shall be undertaken.
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**Part II: Compliance to Hon'ble NGT order dated 15.01.2021**

S.No.	Direction given	Status of implementation
1	All the State PCBs/PCCs need to identify the hotspots by constant vigil and to coordinate with the District Administration at local levels to prevent damage to the environment and public health and meaningful enforcement of rule of law. The E-waste needs to be shifted to the nearest TSDFs for safe disposal. Dismantlers and recyclers may be located in the conforming areas and provided with proper infrastructure facilities.	<p>(To be provided by all SPCBs/PCCs including DPCC &amp; UPPCB)</p> <p>Pollution control Board, Assam has been coordinating with the District Administration especially the ULBs of major urban centres at the level of its regional offices for setting up E-waste deposition centers in order to check E-Waste from entering into informal/unorganized waste streams.</p> <p>The Board has recently initiated correspondence with Guwahati Municipal Corporation to initiate necessary steps in accordance with Schedule-V of the E-Waste (Management) Rules, 2022 in the city of Guwahati in order to prevent damage to the environment and public health by creating necessary infrastructure for channelization of E-waste, mixed with MSW or that pertains to orphan products to Registered recyclers or refurbishers.</p> <p>Steps shall be taken for intensifying coordination with District Administration in order to ensure necessary compliances.</p>
2	We also direct the acceptance of recommendations of the Oversight Committee for the State of UP. We record statement of learned counsel for the State PCB for TSDF at Amroha will be functional by 01.03.2021. The State PCB may ensure in setting up of TSDF and its operationalization CPCB guidelines are duly followed. The e-waste on the bank of River Ramganga may be duly shifted in an environmentally sound manner. Banks of river Ramganga should be cleaned and no deposition of e-waste/black powder observed.	(To be provided by UPPCB only)
3.	DPCC may continue further efforts in coordination with the concerned Authorities including Delhi Police and East Delhi Municipal Corporation. It is not enough for the DPCC to be content by simply giving directions to other	(To be provided by DPCC only)

	statutory authorities instead of coordinating with them to ensure compliance. Dismantlers and recyclers may be located in the conforming areas and provided with proper infrastructure facilities.	
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**Part:III: ATR on CPCB's directions**

S.No.	Direction dated	ATR
1	Directions dated 06.09.2022	<b>ATR Submitted To CPCB Vide Letter No.WB/T-218/19-20/350/2393 dated.13.02.2023 and Letter No.WB/T-218/19-20/Part-I/18/2336 dated.01.01.2024 ( copies enclosed)</b>
2	Directions dated 30.01.2024	<b>ATR Submitted To CPCB Vide Letter No. WB/T-218/19-20/Part-I/2720 dated 01.03.2024 (enclosed)</b>
3	Directions dated 19.02.2024	



# Pollution Control Board, Assam

(Department of Environment & Forests, Government of Assam)

অসম প্রদূষণ নিয়ন্ত্রণ পৰিষদ

(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

NABL Accredited Testing Laboratory : Certificate No. TC-11384



Ref: WB/T-218/19-20/Part-I/44

Dated Guwahati, the 05<sup>th</sup> May, 2024

To

Sri Megha Nidhi Dahal, I.A.S.  
The Commissioner,  
Guwahati Municipal Corporation,  
Ganesh Mandir, Guwahati – 781006,  
(Email: [guwahaticom@gmail.com](mailto:guwahaticom@gmail.com))



**Sub: Steps to be undertaken for environmentally sound management of E-waste in accordance with Hon'ble NGT order dated 12.03.2024 in the matter of Execution Application No. 04/2024 in Original Application No. 512/2018-reg.**

**Ref: MoEF& CC, Govt. of India's Notification vide G.S.R.801 (E) dated 2.11.2022**

Dear Sir,

In inviting a reference to the subject and Notification under reference as cited above, I would like to inform you that Hon'ble National Green Tribunal in the order dated 12.03.2024 in the matter of Execution Application No. 04/2024 in Original Application No. 512/2018, which pertains to E-Waste management, has directed all SPCBs to identify the hotspots by constant vigil and to coordinate with the District Administration at local levels to prevent damage to the environment and public health and meaningful enforcement of rule of law. Further, it has been directed that the E-waste needs to be shifted to the nearest TSDFs for safe disposal. It has also been directed that dismantlers and recyclers maybe located in the conforming areas and provided with proper infrastructure facilities.

In this regard it is to bring to your kind notice that the Ministry of Environment Forest and Climate Change, Govt. of India has notified the E-Waste (Management) Rules, 2022 vide G.S.R.801 (E) dated 2.11.2022, wherein the list of Authorities and corresponding duties have been stipulated at Schedule-V of the said Rules. At Sl. No. 3 of the Schedule-V, the duties and responsibilities of the ULBs have been mentioned which includes channelization of E-waste, if found mixed with Municipal Solid Waste, to registered recyclers or refurbishers after proper segregation. ULBs have also been entrusted with the responsibility to facilitate e-waste collection, segregation and disposal systems.

In this regard, you are hereby requested to initiate necessary steps in accordance with Schedule-V of the E-Waste (Management) Rules, 2022 (copy enclosed) and facilitate deposition centres for collection of E-waste pertaining to orphan products, at strategic locations within the city as well as setting up of segregation and storage facilities at the proposed Material recovery facilities for subsequent channelization to registered Recycling or Refurbishing facilities. It may be mentioned that the Board has granted consent to one E-Waste dismantling facility as well as a refurbisher of E-waste. Another Recycling Facility is in the process of establishment. The E-waste thus collected and segregated may be channelized to these facilities or any other registered facility located within the country depending upon the capacity of the plants and status of compliances.

Cont.....2

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361-2652774 & 2550258; Website : [www.pcbassam.org](http://www.pcbassam.org); E-mail : [membersecretary@pcbassam.org](mailto:membersecretary@pcbassam.org)  
Regional Offices at : Dibrugarh, Golaghat, Sivasagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon & Silchar.



## Pollution Control Board, Assam

(Department of Environment & Forests, Government of Assam)

অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদ

(অসম চৰকাৰৰ বন আৰু পৰিৱেশ বিভাগ)

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In addition to the above, I would also like to request you to depute officials from the Guwahati Municipal Corporation in order to conduct joint monitoring of Scrap yards and other unorganised waste collection facilities periodically along with officials of the Board's Regional office Guwahati in order to check informal trading and dismantling of E-waste.

An early response from your end in this regard is highly solicited.

Thanking you,

Yours sincerely,

Enclosed: As stated.

(Shantanu Kr. Dutta)

Member Secretary

Dated Guwahati, the 05<sup>th</sup> May, 2024

Memo No. WB/T-218/19-20/Part-I/44-A,

Copy to:

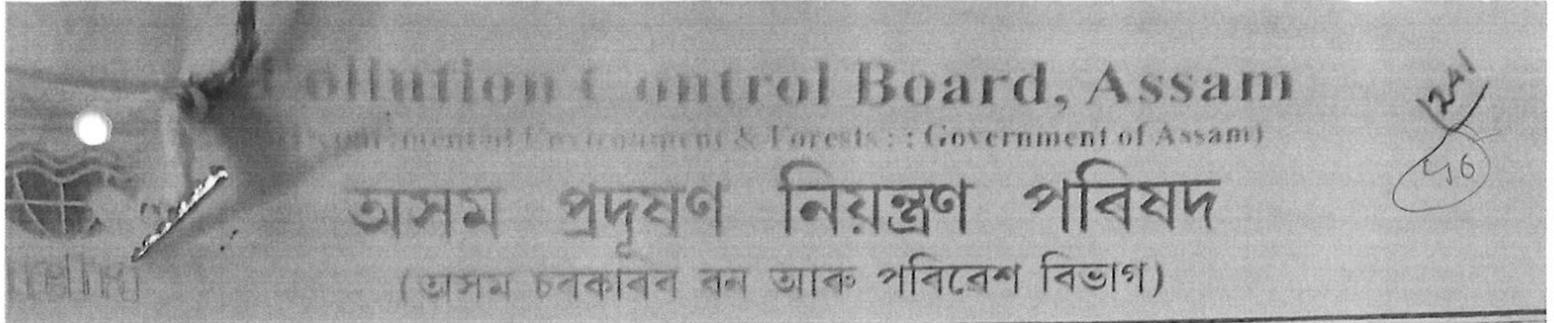
- 1) The Deputy Commissioner, Kamrup Metropolitan District, Guwahati-781036
- 2) The Regional Head, R.O Guwahati for information; requested to initiate necessary follow-up in this matter and report compliance within 14 days.
- 3) P.A to The Chairman, PCBA for kind appraisal of the Chairman.

(Shantanu Kr. Dutta)

Member Secretary

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.

Phone : 0361-2652774 & 2550258; Website : www.pcbassam.org; E-mail : membersecretary@pcbassam.org  
Regional Offices at : Dibrugarh, Golaghat, Sivasagar, Tezpur, Guwahati, Kamrup, Bongaigaon, Nagaon & Silchar.



# Pollution Control Board, Assam

(Department of Environment & Forests : Government of Assam)

## অসম প্ৰদূষণ নিয়ন্ত্ৰণ পৰিষদ

(অসম চৰকাৰৰ বন আৰু পৰিবেশ বিভাগ)

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No. WB/T-277/20-21/61

Dated Guwahati, the 10<sup>th</sup> August, 2021

To

The Director,  
Directorate of Municipal Administration, Assam  
Dispur, (Near Ganesh Mandir)  
Guwahati-781006

**Sub: Steps to be undertaken to ensure channelization of Electronic waste mixed with Municipal Solid Waste to authorized Dismantler or Recycler-Reg**

**Ref: The E-waste Management Rules, 2016**

Sir,

In inviting a reference to the subject cited above, it is to bring to your kind notice the provisions of the E-Waste (Management) Rules, 2016 notified by the Ministry of Environment, Forest and Climate Change, Govt. of India vide. G.S.R 338(E). Dated 23.03.2016 wherein the Urban Local Bodies (Municipal Committee or Council or Corporation) have been entrusted with the following duties:

- To ensure that e-waste if found to be mixed with Municipal Solid Waste is properly segregated, collected and is channelised to authorised dismantler or recycler.
- To ensure that e-waste pertaining to orphan products is collected and channelised to authorised dismantler or recycler.

In this regard it is to also inform that Pollution Control Board Assam has authorized one dismantler under the E-Waste (Management) Rules, 2016 namely United Global Trust, NH 37, Lokhra, Betkuchi Guwahati, Dist Kamrup (M).

Therefore, you are requested to direct the Urban Local Bodies (Municipal Committee or Council or Corporation) to carry out the duties entrusted to them in the Schedule- IV of the E-Waste (Management) Rules, 2016 (copy enclosed) in order to ensure that e-waste does not mix with Municipal Solid Waste and subsequently stopping it from entering into municipal landfills or dumping grounds.

This is for favour of your information and necessary action.

Yours faithfully

**Member Secretary (i/c)**

Dated Guwahati, the 10<sup>th</sup> August, 2021

Enclo: As stated

Memo No. No. WB/T-277/20-21/61-A,

Copy to:

- The Commissioner & Secretary to the Govt. of Assam, Environment & Forests Deptt., Dispur, Guwahati-6 for kind information.
- The Secretary to the Govt. of Assam, Urban Development Department, Dispur, Guwahati-6 for information.
- Sri Anand Kumar, Addl. Director & Head-WM-III Division, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032 for information.
- The Regional Director, Regional Directorate NE, CPCB, "TUM SIR", Lower Motinagar, Near Fire Brigade H.O., Shillong - 793014 for information.
- P.A. to the Chairman, PCBA for kind appraisal of the Hon'ble Chairman.
- The ACEE / SEE / REE, RO / RLO, Guwahati-1 / Guwahati-2 / Tezpur / Nagaon / Sivasagar / Bongaigaon / Golaghat / Silchar / Dibrugarh, PCBA for information. He/She is requested to coordinate with the respective ULBs and ensure necessary compliance.
- The Director, United Global Trust, NH 37, Lokhra, Betkuchi Guwahati, Dist Kamrup (M) Assam for information.

**Member Secretary (i/c)**

Head Office : Bamunimaidam, Guwahati - 781021, Assam : India.  
Phone : 2652774 & 2550258 : Fax : 0361-2550259 : Gram : POLLUTIONCONTROL  
E-mail : membersecretary@pcbassam.org; Website : www.pcbassam.org  
Regional Office : Golaghat, Sivasagar, Tezpur, Guwahati, Bongaigaon, Nagaon & Silchar.



**Pollution Control Board:: Assam**  
**Bamunimaidam; Guwahati-21**

(Department of Environment & Forests :: Government of Assam)

Phone: 0361-2652774 & 2550258; Fax: 0361-2550259

Website: [www.pcbassam.org](http://www.pcbassam.org)

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No. WB/T-218/19-20/350

Dated Guwahati, the 13<sup>th</sup> Feb, 2023

To,

The Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
Delhi-110032.

Sub: Compliance report regarding implementation of Action plan for enforcement of E-Waste Rules – reg.

Ref: CPCB's Letter vide.B-29016/1/ (NGT)/22/WM-III Div. /4044 dated 06.09.2022.

Sir,

In inviting reference to the subject above, a point wise compliance report pertaining to the implementation of Action plan for enforcement of E-Waste Rules is stated herein below:

1. PCB, Assam has initiated necessary action to establish a mechanism to address the issue of illegal/informal processing of e-waste in the State of Assam. Accordingly, the Regional offices of the Board have been carrying out frequent drives with an objective to check informal trading and dismantling of e-waste and subsequently channelizing the E-waste to authorized agencies.
2. The Board has granted Authorization to one (1) dismantling unit in the state. The process of verification of the facilities of dismantling and recycling regarding their compliance status with respect to guidelines of CPCB has been done and reports have already been forwarded to CPCB. In this regard the details of e-waste dismantled in the said facility is enclosed as Annexure.
3. As per E-Waste (Management) Rules, 2016 producers have to obtain EPR authorization from CPCB, Therefore the details of each and every Producers selling Electrical and Electronic equipment in the state is not readily available.. Moreover due to lack of adequate manpower the Pollution Control Board, Assam is not able to complete Market Survey for identification of producers who have not obtained EPR Authorization. Constitution of Task force and follow up action in this regard has been initiated. The Board has initiated necessary programs in association with various Producers Responsibility Organization (PROs) in order to ensure necessary compliances. However, random monitoring shall be initiated for further compliance.
4. Action has been initiated for implementation of action plan pertaining to enforcement of E-Waste Management Rules, 2016. The Bulk Consumers located in the State have been directed to channelize the e-waste generated in the premises to authorized agencies only. E-waste Collection drives have been undertaken to check illegal dismantling. The Board has initiated correspondence with state government in this regard.
5. A number of Awareness Programs have been undertaken in association with NGOs, PROs, recyclers etc. as part of the IEC campaign for environmentally sound E-waste management.

An E-Waste detox drive has been conducted in the capital city of Guwahati in collaboration with local NGOs from 4.01.2023 to 12.01.2023 in order to generate awareness among the residents of the city regarding E-waste and also to enable channelization of e-waste to authorized agencies. A Workshop was also organized in collaboration with Hulladek Recycling private limited on 1.12.2022 with an objective to sensitize various stakeholders including PSUs, educational Institutions, and government agencies regarding E-waste Management. Multiple media campaigns in this regard have also been initiated.

The Board has initiated necessary action for effective implementation of the E-Waste Management Rules, 2016 as amended till date; the compliance status shall be forwarded to CPCB periodically.

This is for favour of your kind information.

Thanking you,

Yours sincerely,

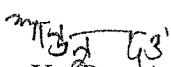
  
(Shantanu Kr. Dutta)  
Member Secretary

Dated Guwahati, the 13 Feb, 2023

Memo No.WB/T-218/19-20/350 -A,

Copy to:

1. P.A. to the Chairman, PCBA – for kind appraisal of the Hon'ble Chairman.

  
(Shantanu Kr. Dutta)  
Member Secretary